Annexure - 1

Name of corporate debtor: Santosh Hospitals Private Limited (Under Liquidation); **Date of commencement of liquidation:** 17.12.2019; **List of stakeholders as on:** 22.10.2026

List of secured financial creditors

Sl. No	Name of Creditor	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of security interest	Amount covered by guarantee	% share in total amount of claims admitted					
NIL															Refer Note-1 & 2

Note 1: DCB Bank Limited withdrew its Claim and hence removed from the List of secured financial creditors.

Note 2: An Interlocutory Application to place on record the modified list of stakeholders after inclusion of Employee Providend Fund Organisation and withdrawal of DCB Bank limited was filed by the Liquidator with the Hon'ble NCLT Chennai vide e-filing no. 3305118/ 03831/ 2026 on 22.10.2026.

For SANTOSH HOSPITALS PRIVATE LIMITED
(Under Liquidation)

Deepa V. Ramani

DEEPA VENKAT RAMANI
LIQUIDATOR
Reg.No.IBBI/IPA-002/IP-N00118/2017-2018/10287